

BJP politicising arrest of right-wing activist: Cong

https://timesofindia.indiatimes.com/city/mysuru/bjp-politicising-arrest-of-right-wing-activist-cong/articleshow/106587847.cms

Mysuru: KPCC spokesperson HA Venkatesh on Friday accused BJP leaders of politicising the issue of arrest of right-wing activist Srikanth Poojary from Hubballi for allegedly being involved in riots that happened during the Shri Ram Janmabhoomi protests in 1992.

Speaking to reporters, he claimed that the BJP leader's campaign of 'arrest me too' is against the law of the land. He said that police have arrested Srikanth as a regular process of law.

He criticised former minister GT Devegowda, who is also state JD(S) core committee president, for asserting that Congress chief Mallikarjuna Kharge is not a suitable candidate to be prime minister candidate against PM Narendra Modi. As Devegowda came from a feudal family, he doesn't know about the travails of the poor and sentiments of the weaker sections, Venkatesh said.

"Kharge is one of the tall Dalit leaders of the country. Instead of supporting a Kannadiga, he is supporting the PM," he said.

Meanwhile, former VC P Venkataramaiah expressed his displeasure against the Union government for passing bills by suspending 146 opposition parties MPs at the recently held parliamentary session. Such developments threaten core democratic values, he said.

Mysuru district Congress president BJ Vijaykumar said that Congress high command will soon finalise a suitable candidate to contest from Mysuru Lok Sabha constituency. Including me, there are 14 aspirants vying to contest, he said.

We also published the following articles recently

Periyar University VC was arrested due to pressure from former TN minister Ponmudy, BJP leader Annamalai saysBJP alleges Salem city police arrested Periyar University vice-chancellor R Jagannathan due to pressure from former higher education minister K Ponmudy. BJP leader to write to Amit Shah, urging action against Tamil Nadu DGP and Salem city commissioner of police. BJP demands severe action against errant police officials. National Human Rights Commission urged to take this as a suo motu case as police officials violated the law by keeping the VC in a jeep for four hours at an undisclosed location.106518398

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BJP's lies are the strongest: Congress chief Mallikarjun KhargeCongress president Mallikarjun Kharge criticizes BJP for its lies regarding doubling farmers' income, as promised. He points out that it is the last day of 2023, but the BJP's commitments for 2022 remain unfulfilled. Kharge highlights the unachieved goals of doubling farmers' income, providing houses and 24x7 electricity to every Indian, and making the economy worth USD 5 trillion. He asserts that the BJP's lies are the strongest. Meanwhile, Prime Minister Narendra Modi discusses the country's achievements in 2023, including the improvement in the Global Innovation Index rank and the success in sports events.106418619

B K Hariprasad warns of Godhra-like incident' in Karnataka; BJP demands arrest of Congress leaderCongress leader BK Hariprasad stirs controversy by claiming the possibility of a Godhra-like incident in Karnataka during the consecration ceremony of Ram temple in Ayodhya. BJP demands his arrest. Hariprasad alleges that certain organizations have instigated BJP leaders in other states. BJP leaders condemn the statement and call for immediate action. Hariprasad also states that the consecration ceremony should be seen as a political event, not a religious one.106516431



Central agencies vs Bengal: Not the first time battle has spilled onto streets

https://indianexpress.com/article/political-pulse/ed-team-attack-central-agencies-vs-bengal-9097410/

From CM Mamata Banerjee's own dharna over CBI action against then Kolkata police chief to NHRC and NCPCR, going has been tough for Central agencies in state. TMC leaders claim it is the Centre that is deliberately harassing its leaders and govt

When eight members of an Enforcement Directorate (ED) team investigating the alleged ration distribution scam case in West Bengal's Sandeshkhali were attacked and stopped by hundreds of locals on Friday, it was not the first time a Central investigative team had found itself amidst such an altercation in the state.

The ED officers were in the North 24 Parganas district, accompanied by Central forces personnel, for raids on local Trinamool Congress (TMC) leader Shahjahan Sheikh's residence. The ED team was trying to open the gates of the house when the protesters turned violent.

Former minister Jyoti Priya Mallick had been arrested by the ED in connection with the scam last October

In 2019, a CBI team was stopped at the Kasba Police Station in Kolkata on its way to film producer Shrikant Mohta's office in connection with the Rose Valley chit fund case.

Later that year, a CBI team was halted when it went to the then Kolkata Police Commissioner's residence on Park Street to interrogate him in the Sarada chit fund case. A team at the Shakespeare Sarani police station first stopped the CBI outside Kumar's residence. Chief Minister Mamata Banerjee herself then sat on a 70-hour dharna in protest against the action at Kolkata's Esplanade. Recently, Kumar was named the state's Director General of Police.

After the 2021 Assembly elections, the BJP and other anti-TMC parties levelled allegations of poll-related violence against the ruling party. The Calcutta High Court ordered the CBI and National Human Rights Commission (NHRC) to conduct an investigation.

But as Atif Rasheed, vice-chairperson of the National Commission for Minorities and a member of the NHRC team, was visiting the Jadavpur area in south suburban Kolkata, it came under attack.

Child rights panel faces heat

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In April 2023, National Commission for Protection of Child Rights (NCPCR) chief Priyank Kanoongo claimed assault by an officer at Kolkata's Tiljala Police Station while examining the alleged murder of a 7-year-old girl by one of her neighbours. Kanoongo claimed that not only was he attacked, police personnel "secretly video recorded the NCPCR's investigation".

Kanoongo was allegedly stopped by the local administration in North Dinajpur district again last April when he went to meet the family of a 17-year-old girl who was allegedly raped and murdered. The state government claimed prohibitory orders had been imposed in the region. The West Bengal Commission for Protection of Child Rights accused the national body of "doing politics" over the girl's death.



TN number 1 in selling liquor and borrowing: Annamalai

https://timesofindia.indiatimes.com/city/coimbatore/tn-number-1-in-selling-liquor-and-borrowing-annamalai-questions-dmk-governments-dravidian-model/articleshow/106560075.cms

Salem: State BJP president K Annamalai has questioned the DMK government's Dravidian model by stating that it has achieved the number one position in borrowing loans and selling liquor.

Addressing the gathering on the second day of his pada yatra in Salem on Thursday, Annamalai said DMK ministers KKSSR Ramachandran and Thangam Thennarasu and former minister K Ponmudy will be arrested under corruption charges.

"They will go to the prison soon. Ponmudy will be arrested in a fresh case along with the two DMK ministers soon," he said.

He said the state government has borrowed Rs 8.34 lakh crore, and each PDS cardholder owes Rs 3.81 lakh.

Similarly, the state government has fixed a target of Rs 52,000 crore for liquor sales in Tasmac outlets.

"The DMK government has fixed the target only to help earn revenue for distilleries owned by its ministers," he said. At the same time, the BJP has been trying to promote toddy sales in the state to generate revenue for the farmers.

He said Prime Minister Narendra Modi announced Rs 25 lakh as a loan to start a handloom unit under the Stand-Up India scheme.

"But no one from Tamil Nadu has applied for it till date. The state government has not taken any steps to increase industries by promoting such schemes brought out by the central government," he said.

We also published the following articles recently

Periyar University VC was arrested due to pressure from former TN minister Ponmudy, BJP leader Annamalai saysBJP state president K Annamalai alleges that the Salem city police arrested Periyar University vice-chancellor R Jagannathan under the Scheduled Caste and Scheduled Tribe (Prevention of Atrocities) Act due to pressure from former higher education minister K Ponmudy. Annamalai plans to write to Union Home Minister Amit Shah urging action against the Tamil Nadu DGP and the Salem city commissioner of police. The BJP will also request the National Human Rights Commission to take up

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the case as police officials violated the law by keeping the VC in a jeep for nearly four hours.106518398

New government scheme to benefit factory workers, says health ministerThe health department will launch thozilalarai thedi maruthuvam, an expansion of the flagship makkalai thedi maruthuvram scheme. Under the makkalai thedi maruthuvam scheme more than 1.6 crore people benefited, and over 4 crore people received services multiple times. This year, the program will give targeted attention to factory workers, announced the health minister Ma Subramanian.106498935

Israeli government appoints new foreign ministerIsraeli government approves appointment of new foreign minister, swapping positions between Eli Cohen and Israel Katz in a pre-arranged reshuffle. Cohen will continue to serve as a member of the security cabinet, subject to parliamentary approval. The reshuffle comes after a war broke out between Israel and Hamas, triggered by the militants' attack on southern Israel. Cohen acknowledges government responsibility and calls for an independent commission of inquiry. Israel launched a military campaign against Hamas, resulting in numerous casualties. Cohen played a key role in normalizing relations between Israel and Arab countries through the Abraham Accords.106421931



ममता राज या गुंडाराज! पश्चिम बंगाल में कानून-व्यवस्था की हालत हुई बद से बदतर, अब ED टीम पर हमला

https://www.performindia.com/ed-officials-attacked-during-ed-raids-in-west-bengal/

जाधवपुर में 40 से अधिक घर जला दिए गए बंगाल विधानसभा चुनाव के नतीजे आने के बाद जिस तरह आगजनी, पत्थरबाजी, बलात्कार और हत्या की घटनाएं हुई, उनकी हकीकत जानकर रोंगटे खड़े हो जाते हैं। जाधवपुर में 40 से अधिक बीजेपी कार्यकर्ताओं और दिलतों के घर जला दिए गए। जब कोलकाता हाईकोर्ट के आदेश के बाद 'राष्ट्रीय मानवाधिकार आयोग (NHRC)' द्वारा गठित एक टीम इन घटनाओं की जांच करने गई तो इस टीम को भी नहीं बख्शा गया। टीएमसी के गुंडों ने जांच टीम को चारों तरफ से घेर लिया, धमकाया और पत्थरबाजी का भी प्रयास किया। यहां तक कि सीआईएसएफ के जवानों पर भी हमला किया।

जून 2021 में बेखौफ टीएमसी के गुंडों ने पूर्वी मिदनापुर के पताशपुर में बीजेपी महिला मोर्चा की उपाध्यक्ष रेखा मैती पर निर्मम तरीके से हमला किया था। मैती गंभीर हालत में अस्पताल में भर्ती कराया गया। बीजेपी कार्यकर्ता देवदत्त माजी ने रेखा मैती की हमले के बाद की तस्वीरें शेयर करते हुए लिखा, "ईस्ट मिदनापुर के पताशपुर में ये रेखा मैती हैं। टीएमसी की हिंसा की पीड़िता। 2018 से इन्हें नरक भोगना पड़ रहा है। उस समय ये 6 माह गर्भवती थीं, तब इन्हें इतनी बेरहमी से पीटा गया था कि इनका मिसकैरिज हो गया था। अब ये और इनका परिवार फिर से बीजेपी का साथ देने का खामियाजा भुगत रहा है। मैं इनके परिवार की मदद करने की कोशिश में लगा हूं।"